## Report and Accounts (2013-14) of Agrinnovate India Limited, New Delhi and related papers

कृषि मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1)(ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Annual Report and Accounts of the Agrinnovate India Limited, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1689/16/14]

## Report and Accounts (2013-14) of BGML, Karnataka and related papers

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1)(ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Forty-second Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Karnataka, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1601/16/14]

## Reports and Accounts (2012-13 and 2013-14) of various universities institute, Jamia Millia Islamia, New Delhi, and SPA, New Delhi and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (प्रो. (डा.) राम शंकर कथेरिया) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following papers, under sub section
  (3) of Section 29 and sub-section (4) of Section 30 of the Pondicherry
  University Act, 1985:—
  - (a) Twenty-eighth Annual Report of the Pondicherry University, Puducherry, for the year 2013-14.

- (b) Annual Accounts of the Pondicherry University, Puducherry, for the year 2013-14, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1705/16/14]

- II. A copy each (in English and Hindi) of the following papers, under sub-section(3) of Section 32 of the Sikkim University Act, 2006:—
  - (a) Seventh Annual Report of the Sikkim University, Gangtok, for the year 2013-14.
  - (b) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1730/16/14]

- III. (1) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 22 of the National Institutes of Technology Act, 2007:—
  - (a) Annual Report and Accounts of the National Institute of Technology, Manipur, for the year 2012-13, and the Audit Report thereon.
  - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1696/16/14]

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- IV. A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:—
  - (a) Annual Report of the Tripura University, Suryamaninagar, Tripura, for the year 2013-14.
  - (b) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by the Government on the working of above University.

[Placed in Library. See No. L.T. 1732/16/14]

- A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
  - Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Vishwavidyalaya.

[Placed in Library. See No. L.T. 1704/16/14]

- VI. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 of the Aligarh Muslim University Act, 1920:—
  - (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2013-14.
  - (b) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1731/16/14]

- VII. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974:-
  - Thirty-ninth Annual Report of the University of Hyderabad, Hyderabad, for the year 2013-14.
  - (b) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by the Government on the working of the above University.

[Placed in Library. See No. L.T. 1716/16/14]

- VIII. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Mizoram University Act, 2000:-
  - (a) Annual Report of the Mizoram University, Aizawl, for the year 2013-14.
  - (b) Annual Accounts of the Mizoram University, Aizawl, for the year 2013-14, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1714/16/14]

- IX. A copy each (in English and Hindi) of the following papers, under sub-section(3) of Section 34 and sub-section (4) of Section 35 of the Indira GandhiNational Tribal University Act, 2007:—
  - (a) Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2013-14.
  - (b) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1702/16/14]

- X. A copy each (in English and Hindi) of the following papers, under sub-section
  (3) of Section 27 and sub-section (5) of Section 28 of the Jamia Millia Islamia
  Act, 1988:—
  - (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2013-14.
  - (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1708/16/14]

- XI. (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 28 and sub-section (4) of Section 29 of the Indira Gandhi National Open University Act, 1985:—
  - (a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2013-14.
  - (b) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

(2) Chronological Statement (in English and Hindi) showing the sequence of events of laying the Annual Accounts of IGNOU, New Delhi, for the year 2013-14.

[Placed in Library. See No. L.T. 1717/16/14]

- XII. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—
- (i) (a) Sixth Annual Report of the Central University of Kashmir, Srinagar, Jammu and Kashmir, for the year 2013-14.
  - (b) Annual Accounts of the Central University of Kashmir, Srinagar, Jammu and Kashmir, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1710/16/14]

(ii) Annual Accounts of the Dr. Harisingh Gour Vishwaviydalya, Sagar, Madhya Pradesh, for the year 2013-14, and the Audit Report thereon.

[Placed in Library. See No. L.T. 1703/16/14]

- (iii) (a) Annual Report of the Central University of Jharkhand, Ranchi, for the year 2013-14.
  - (b) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1728/16/14]

- (iv) (a) Fifth Annual Report of the Central University of Rajasthan, Ajmer, Rajasthan, for the year 2013-14.
  - (b) Fifth Annual Accounts of the Central University of Rajasthan, Ajmer, Rajasthan, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1729/16/14]

XIII. A copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, Meghalaya, for the year 2013-14, and the Audit Report thereon.

[Placed in Library. See No. L.T. 1701/16/14]

- (ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above School.

[Placed in Library. See No. L.T. 1713/16/14]

(c) Chronological Statement showing the sequence of events of laying of the Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2013-14.

[Placed in Library. See No. L.T. 1701/16/14]

- A. Notifications of the Ministry of Finance.
- B. Reports and Accounts (2013-14) of various Regional Rural Banks, Corporations Liquidators Report, IIFCL, New Delhi, IRDA Hyderabad and related papers.
- C. Statement on Medium Term expenditure framework, December, 2014.
- D. Reports and Accounts (2013-14) of NCAER New Delhi and NIFM, Faridabad and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Jayant Sinha, I lay on the Table:—

- A. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 296 of the Income Tax Act, 1961, along with Explanatory Memoranda:—
- S.O. 2874 (E), dated the 10th November, 2014, publishing the Income-tax (11th Amendment) Rules, 2014.
- S.O. 2906 (E), dated the 13th November, 2014, publishing the Bank Term Deposit (Amendment) Scheme, 2014.